

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 28067 /Bare Acts/Residential Library/Quotation/Library/THC/2023 Dated, Delhi the 14 OCT 2023

To

The Website Committee,
Tis Hazari Courts,
Delhi.

Harisham Kumar
14/10/23

Sub.: - Regarding quotation for 3 Law Books, Bare Acts and Commentaries for the Judges Libray, Rouse Avenue District Courts, Delhi.

Sir/ Madam,

I am directed by the Ld. Chairperson, Centralized Library Committee to request you to kindly put/upload the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts, Delhi and oblige.

Thanking you,

Yours faithfully,

Jai Bhawan

(JAI BHAGWAN)

Branch Incharge/Sr.JA Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

28127

**LIST OF 3 LAW BOOKS, COMMENTARY AND
BARE ACTS**

S. NO.	NAME OF THE LAW BOOK AND BARE ACT	AUTHOR	NO.OF COPIES
1	STANDARS REFERENCE BOOK ON INDUSTRIAL DISPUTES ACT,		10
2	DELHI SHOPS AND ESTABILISHMENTS ACT,	BARE ACT	10
3	DELHI SHOPS AND ESTABILISHMENTS ACT,	COMMENTARY	10